

terest of the country. If anybody else does not like it it is none of our concern. We take decisions according to the best of our judgment. Certainly this is not a matter in which simply because somebody thinks that our policy is not correct, so we are going to change it. We are always open to consider any constructive suggestions made by anybody but certainly we are not going to change simply because somebody thinks that it is not correct.

Rs. crores

Agriculture	15.30
Irrigation	9.00
Power	60.75

SHRI PURUSHOTTAM KAKODKAR: May I know what are the allocations made in respect of Goa for agriculture, irrigation and power in the next financial year?

MR. SPEAKER: Did you ask for allocation? You asked for provision of funds.

SHRI PURUSHOTTAM KAKODKAR: Regarding Punjab where was this question of allocation. I am asking the same question regarding this in respect of Goa, Sir.

SHRI P. VENKATASUBBAIAH: All the States are covered.

MR. SPEAKER: He is asking for allocation of the various projects.

SHRI VIKRAM MAHAJAN: Part (a) covers all the States.

MR. SPEAKER: Why are all of you speaking? The hon. Member is clear.

Provision in Annual Plans of States for Power, Irrigation and Agriculture

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*203. **SHRI PURUSHOTTAM KAKODKAR:**

SHRI RAGHUNANDAN LAL BHATIA:

Will the Minister of PLANNING be pleased to state:

(a) whether States had requested the Centre to make sufficient provision in the States annual plan schemes on Power, Irrigation and Agriculture, if so, the reaction of the Centre in the matter; and

(b) the allocations made in respect of Punjab for these schemes for 1974-75?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). Yes, Sir. The State Governments submitted in their Draft Annual Plans 1974-75, proposals amounting to Rs. 470 crores, Rs. 398 crores and Rs. 849 crores respectively under Agriculture, Irrigation and Power Sectors. The Planning Commission and the Finance Ministry have accepted under these heads Rs. 360.29 crores, Rs. 339.51 crores and Rs. 685.31 crores respectively. Over and above this, there are some schemes, however, relating to irrigation and power which on account of certain technical reasons are under the consideration of the Planning Commission and the State Governments. The tentative allocations in respect of Punjab for the year 1974-75 in respect of these schemes are:

THE MINISTER OF PLANNING (SHRI D. P. DHAR): Undoubtedly it covers all the States. All that we have been asked for is to give the reaction of the Planning Commission to the demands of the various States, under heads of Agriculture, Irrigation and Power. We have submitted that information for the consideration of the House.

Then, there was a specific question about Punjab. We have also submitted specifically information in relation to that question. If specific information with regard to the other States is required, I submit that I would need notice, and I would be prepared to give it on notice.

SHRI PURUSHOTTAM KAKODKAR: Goa has many small hills and ups and downs and no large plain fields. If the projects are very big, if there is any damage or there is any leakage, it would require a long time to repair it. Agricultural losses also occur....

MR. SPEAKER: He seems to be lost in many things. Let him ask a straight question.

SHRI PURUSHOTTAM KAKODKAR: Kindly give me a few seconds to explain my supplementary question. Otherwise, the answers will not be proper.

MR. SPEAKER: He can address a straight question and the hon. Minister will reply directly why all this explanation?

SHRI PURUSHOTTAM KAKODKAR: Let me explain my question.

MR. SPEAKER: I have always been advising the Members not to....

SHRI PURUSHOTTAM KAKODKAR: I am not making a speech but I am only explaining my question.

If a project is small, then if it suffers any damage or leakage, the time taken for repairs would be small and the losses also would be insignificant. This is one point. Another point is that inter-State projects create inter-State quarrels, and we are fed up with these inter-State quarrels. Therefore, may I know from the hon. Minister whether there is any plan before Government to encourage small projects and not inter-State projects in Goa?

SHRI D. P. DHAR: We had the pleasure of discussing the annual plan for Goa with the representatives of the Government of Goa, and the peculiar needs of Goa and the special needs of Goa were reflected fully in the plan which they had

envisaged for themselves, and the Planning Commission has without reservation accepted their recommendations and their judgment in this matter.

SHRI MADHURYA HALDAR: In part (a) of the question, the requests made by the States for allocation have been referred to, and information was required for all the States. However, I do not know whether it is a part of their plan to conceal some information from the House. The second part of my question is...

MR. SPEAKER: The main question was about requests from the States for allocations.

SHRI MADHURYA HALDAR: The hon. Minister has just now said that some schemes are under consideration. I want to know the number of schemes and the money that will be required for those schemes and the States to which these schemes will go?

MR. SPEAKER: I am trying to judge but I cannot...

SHRI D. P. DHAR: I must confess that it would not be possible for me, and I apologise for this fact, to give the names of the individual schemes which are under consideration in relation to the various States. While we were discussing the annual plan, the time at our disposal was rather short, and we did not want the States to lag behind in presenting their budgets, and, therefore, some of the schemes which either had inter-State implementations or which had certain technical difficulties or which had not been cleared otherwise were kept pending. They are under scrutiny and as soon as this scrutiny is over, these will be cleared. If hon. Members wish to have a whole list of such schemes, I would be only too happy to place them on the Table of the House.

SHRI N. SHIVAPPA: The planners have put the emphasis on major irrigation projects which have a number of problems. Though they have been commissioned, because of the various problems presented by them, of late it has been realised by various States of our country that priority should be given to minor and medium irrigation projects where there are no problems with regard to technical clearance and so on. Also the money demanded by State Governments will be fully utilised for boosting our agricultural inputs and production. May I know whether the Central Government and the planners have of late earmarked sufficient funds demanded by State Governments for medium and minor irrigation projects? If so, what is the total amount?

SHRI D. P. DHAR: The figures have been given. We have given special emphasis to irrigation, agriculture and power.

SHRI P. VENKATASUBBAIAH: Has the Planning Commission taken note of the requirements and demands of certain State Governments which have initiated big river valley projects, both for power and irrigation, which could not be completed within the scheduled time with the result that the estimates have been going up and up? If so, has the Commission proposed to provide special funds for such giant schemes like the Rajasthan Canal, Nagarjunasagar Project and the Srisaïlam power project?

SHRI D. P. DHAR: A large number of schemes have been going on for quite a number of years and they have been spilling over from one Plan to another. In the Fifth Five Year Plan, we have taken adequate precautions to provide sufficient money, as a matter of fact, all the money required, for completing these projects so that the benefits from these projects would accrue in the Fifth Plan period. itself.

श्री मधु लिमये : अध्यक्ष महोदय, आज सवेरे फाइनेशियल एक्सप्रेस में तथा और

अखबार में डा० मिन्हास का भाषण मैंने पढ़ा। उसमें उन्होंने सरकार और प्लानिंग कमिशन पर अभियोग लगाया है कि विदेशी विचारधारा—मैं नाम नहीं ले रहा हूँ—के प्रभाव में आकर जो खेती और सिंचाई के काम पर ज्यादा ध्यान देना चाहिए था वह सरकार ने नहीं दिया। क्या सरकार पंच-वर्षीय योजना के बारे में जब अन्तिम फैसला अपना करेगी तो बिहार आदि राज्यों में सिंचाई की योजनाओं पर अधिक पैसा खर्च करने की नीति के कोई प्रावधान सदन के सामने रखेगी

अध्यक्ष महोदय : सारे हो रखने चाहिए ।

श्री मधु लिमये : सारे देश के बारे में, इसीलिए बिहार आदि मैंने कहा ।

SHRI D. P. DHAR: I would very respectfully but very strongly repudiate the imputation referred to in the press this morning that the programmes of agriculture and irrigation in our country have been framed under any foreign influence. They have been framed for Indian conditions based on Indian experience and for satisfying Indian needs.

As far as the allocations for Bihar are concerned, I would submit one thing more, with your permission, for your kind information, that the annual plans are now reflected in the budget of every State where the budget has been presented. Where the budgets have not been presented, they are likely to be presented in a day or so. All this information is there. As far as Bihar is concerned, perhaps because of Shri Limaye, it has received special attention.

MR. SPEAKER: Mr. Minhas has written that he cannot tell the King that he is naked. I read it this morning. Is there any King in our democracy?

SHRI D. P. DHAR: That was a personal reference to himself.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, भ्रमों मन्त्री जी ने जो कहा है कि मधु लिमये जी के क्षेत्र में विशेष ध्यान दिया गया है तो क्या मेम्बरों को देख कर विशेष ध्यान दिया जाता है ?

श्री मधु लिमये : वह मजाक में बोले हैं ।

श्री सरजू पाण्डेय : उत्तर प्रदेश देश का सबसे पिछड़ा सूबा है । पिछड़ी दफ्ता हमारे मुख्य मन्त्री जी ने यह कहा था कि इरीगेशन, पावर और कृषि के लिये केन्द्र की ओर से जो पैसा दिया जाता है, उसमें उसके साथ न्यायोचित अर्जाव नहीं होता है, क्योंकि वहाँ 35 जिले पिछड़े हुए हैं । मैं जानना चाहता हूँ कि इस प्रावधान में उत्तर प्रदेश के लिये क्या कोई स्पेशल अरेंजमेंट हो रहा है ताकि इन 35 पिछड़े हुए जिलों में सिंचाई पावर अगनाइजेशन का काम सही तरीके से हो सके ।

SHRI D. P. DHAR: Without trying to hurt the sentiments of the hon. Member or the hon. Members from Uttar Pradesh, I would submit that the whole of Uttar Pradesh is backward, and it deserves special investment in order to lift it from its present state of backwardness. That special attention is being given.

Activities of Underground Nagas

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*204. **SHRI RAM BHAGAT PASWAN:**
SHRI HUKAM CHAND
KACHWAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the underground Nagas have stopped up their activities;

(b) whether some Armed Forces personnel were killed in an encounter with Naga Rebels near Kohima on 6th February, 1974; and

(c) if so, the steps taken by Government to check their activities?

THE MINISTER OF HOME AFFAIRS
(SHRI UMA SHANKAR DIKSHIT):

(a) There has been some increase in the activities of the underground Nagas as evidenced by an increase in the number of

violent incidents in recent months, particularly, during February 1974.

(b) Yes, Sir.

(c) The situation in Nagaland and Manipur is being kept under close and continuous review and counter insurgency operations against the Naga Hostiles have intensified. The deployment of security forces is also under scrutiny with a view to appropriate augmentation.

SHRI RAM BHAGAT PASWAN: Sir, may I know whether it is a fact that the spurt in the Naga rebel activities is due to the fact that the rebels are getting encouragement from foreign elements and several weapons of foreign make have been recovered from the rebels and, if so, what are the remedial measures taken by the Government? May I also know whether it is a fact that the rebel Nagas have expressed willingness to give up arms provided a general amnesty is granted to them and, if so, what is the reaction of the Government?

SHRI UMA SHANKAR DIKSHIT: So far as the last question raised by the hon. Member is concerned, we have no such recent information. As will be remembered, a number of Nagas surrendered and the situation on the whole has been under control, except that during the month of February the violent incidents increased, and it was felt that this was evidently intended to put pressure on the course of elections. In any case, we have now come to hope that in view of the assurances given by the Chief Minister of the UDF Government, the situation in Nagaland should further improve.

SHRI RAM BHAGAT PASWAN: I want to know whether the Government propose to take it up on a social and psychological plan to win over the rebel Nagas into the democratic thinking of the country?

MR. SPEAKER: You are asking him to express an opinion. You should ask for information. If the hon. Minister is prepared to give his opinion, he may.

SHRI UMA SHANKAR DIKSHIT: If the hon. Member sees the manifesto issued by the UDF party, they have said